

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-28/2003(Pt.)/7002/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjay Hazarika,
District and Sessions Judge,
South Salmara Mankachar.

Dated Guwahati the th 20 August, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ.SSM-I.3/Esstt/2021-2024/1360/E, dtd. 13.08.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 16.08.2024, alongwith station leave permission, from the afternoon of 15.08.2024 till the morning of 17.08.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No..HC.VII-28/2003(Pt.)/7003/A, dated , 20-08-24

Copy to :

X. The Project Manager, Gauhati High Court.

ho
JT. REGISTRAR (VIGILANCE)

Amis